

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 363/JPR/2022
CP No. (IB)- 248/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Prestress Steel LLP

...Operational Creditor/Applicant

Versus

Anamika Conductors Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prabhansh Sharma, Adv.
For the Respondent : Vani Vyas, Proxy counsel

ORDER

Heard Mr. Prabhansh Sharma, Adv. for the Petitioner/ Operational Creditor. Ms. Vani Vyas, Proxy counsel appearing on behalf of Mr. Amol Vyas, Adv. for the Respondent/ Corporate Debtor submits that arguing counsel is on his legs before some other Court and seeks a short accommodation. List the matter on 11.11.2022.

sdr

(Prasanta Kumar Mohanty)
Technical Member

sdr

(Deep Chandra Joshi)
Judicial Member

September 30, 2022